

14

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1335/(MAH)/2017

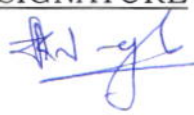
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Sai Estate Consultants Chembur Pvt.Ltd.  
V/s.  
Kings Empire Heights Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
14	Sarika Singh	Advocate	

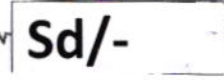
FROZ BHARUCHA  
A/W RUSHAD IRANI  
I/B PURAZAR P. FOUZDAR } ADVOCATES  
FOR OPERATIONAL  
CREDITOR

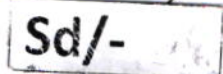
R-S-  


ORDER

CP No.1335/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 20.11.2017.

  
V. NALLASENAPATHY  
Member (Technical)

  
B.S.V. PRAKASH KUMAR  
Member (Judicial)